## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH



## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/518/ (IB)/2017

NAME OF THE PETITIONER(S)

: POLARIS BANYAN HOLDING PVT LTD

NAME OF THE RESPONDENT(S)

: AUROMED HOLDINGS PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. TK Bhaskae Shwelta Vasudevan

2. Sharanya Void yonatran Counsel for For. T. Poor nam

## **ORDER**

Counsel representing both the parties are present. Counsel for respondent prayed time for making submissions in relation to the final outcome of the settlement talks between the parties. Time extended at request of both the counsel. Put up on 16.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc